

Sr. No	Description of Regulatory Approval	Time required
Non-Banking Finance Companies(NBFCs)		
1.	Change of name	30 days
2.	Shifting of company's Registered Office and request for issue of fresh Certificate of Registration	30 days
3	Issue of NOC for setting up of subsidiary/ Wholly Owned Subsidiary overseas	30 days
4	Approval for exemption from the exposure norms in cases where public funds are not accepted	30 days
5	Permission to invest in insurance companies	30 days
6	Permission to convert NBFC from Category A (Accepting Deposits) to Category B (Non-Deposit Accepting)	30 days
7	Opening of branches (> 1000 in number) by NBFCs primarily into lending against gold jewellery	30 days
8.	Opening of branches by NBFCs-Deposit taking	30 days
9.	Issue of co-branded credit cards and pre-paid payment instruments	30 days
10.	Distribution of mutual fund products	30 days